

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.100/TT/2014

Date: 20.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- (i) Approval under regulation-4(3(ii) of CERC (Terms and conditions of Tariff) Regulations' 2104 and Regulation-24 of CERC (Conduct of Buisness) Regulations' 1999 for commissioning date and

(ii) Approval under regulation-86 of CERC (Conduct of Buisness) Regulations'1999 and CERC (Terms and Conditions of Tariff) regulations'2014 for determination of transmission tariff from DOCO to 31.32.2019 for

Approval of transmission tariff for (a) LILO of 400 kV S/C Bhiwadi-Bassi TL at Kotputli S/s (B) 315 MVA 400/220 kV ICT-I & 2 with 06 Nos 220 KV line Bays at Kotputli S/s under "Northern Region System Strengthening Scheme XV" in Northern Region,

Sir,

I am directed to refer to the Commission's letter dated 9.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 15.5.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)